

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3538

ANSWERED ON:16.08.2010

MONITORING OF MGNREGS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted a committee to monitor the execution and implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in States;
- (b) if so, the composition of the Committee, responsibilities and powers have been given to it alongwith the details of the work done by the committee so far and the shortcomings detected in the scheme;
- (c) whether the Government proposes to involve corporate and eminent citizens for independent monitoring of MGNREGS/rural job plan;
- (d) if so, the details thereof alongwith the composition of the committee and the progress made so far in this regard;
- (e) the extent to which this panel/ committee has been helpful in monitoring MGNREGS and the number of people have been benefited so far; and
- (f) the other measures for effective monitoring the execution and implementation of MGNREGS in the States?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): No, Sir. The Government has not constituted any committee to monitor the execution and implementation of Mahatma Gandhi NREGA in States.

(b): Does not arise.

(c) to (e): The Ministry has empanelled 61 Eminent Citizens for independent monitoring of MGNREGA. Their details are available at MGNREGA web site www.nrega.nic.in . The Eminent Citizens have been allocated one district each for making field visits. Some of the Eminent Citizens have completed their field visits and submitted their tour reports.

(f): Implementation of MGNREGS in the States is regularly monitored in the Performance Review Committee meetings held on quarterly basis. State-specific reviews are also taken up by the Ministry. Members of the Central Employment Guarantee Council and National Level Monitors visit various States to oversee the status of implementation of the Act. Vigilance and Monitoring Committees have been set up at State and District level to monitor the progress of the Act. In addition, a Web enabled Management Information System (MIS) (www.nrega.nic.in) has been made operational which places all critical parameters such as job cards, muster rolls, wage payments, number of days of employment provided and works under execution online for monitoring and easy public access for information.